NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No. Purpose Section Name of the Parties		Name of the Parties	
C.A. No.		380		M/s. / Mr.
CP No.98/	-	For Hearing	241/242	Mr. N. Gunashekar Vs Global Finsol Pvt.
2017				Ltd. & Others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

ROOPAVATHY. M. H.

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l'étitiones

01-4-10-12

Ille.

Raghuram Odambi 9900039859

Counsel for petitioner is present. Counsel for R-1 to 4, 10 and 11 is present. He reported that he received copy of the petition today from the counsel for petitioner and requested time for filing objections.

List it on 01.11.2017.

MEMBER (J)

MEMBER (T)